

ESTIMATES COMMITTEE

NINETY-EIGHTH REPORT

Shri Dasappa (Bangalore): Sir, I beg to present the Ninety-eighth Report of the Estimates Committee on the Ministry of Scientific Research and Cultural Affairs on the action taken by Government on the recommendations contained in the Tenth Report of the Estimates Committee (Second Lok Sabha) on the Ministry of Education and Scientific Research—Technical Education—Part I.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

STRIKE BY WORKERS OF THE ROURKELA FERTILIZER PLANT

Shrimati Mafida Ahmed (Jorhat): Under rule 197, I beg to call the attention of the Minister of Steel, Mines and Fuel to the following matter of urgent public importance and I request that he may make a statement thereon:—

“Strike by some of the workers engaged in the construction work at the Rourkela Fertilizer Plant”.

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): On 6th December, 1960, M/s. Britannia Building & Iron Co., who are the sub-contractors of M/s. Sindri Fertilizers & Chemicals Ltd.—one of the contractors of the Rourkela Fertiliser Plant—discharged about 200 of their workers who were surplus. These workers joined other retrenched labour numbering about 300 and took out a procession and also incited other workers to strike. About 800 workers of this firm resorted to strike. The strike was called off on 13th December, 1960 and the workers resumed work in full on the basis of a settlement effected on 12th night through the good offices of Sub-Divisional Officer, Uditnagar. 400 workers of M/s. Gannon Dunkerly, a sub-con-

tractor of M/s. Uhde Co.—another contractor of the Fertiliser Plant—also went on strike. This strike was called off on 14th December, 1960 and all except ten workers have resumed work. The work in the Fertiliser Plant is now going on with the full complement of labour.

12.12 hrs.

BUSINESS OF THE HOUSE

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): With your permission, Sir, I rise to announce that Government Business in this House for the week commencing Monday, the 19th December, 1960 will consist of—

- (1) Consideration and passing of—
 - The Constitution (Ninth Amendment) Bill, 1960;
 - The Acquired Territories (Merger) Bill, 1960.
- (2) Consideration of any item of Government Business carried over from today's Order Paper.
- (3) Consideration and passing of—
 - The Industrial Finance Corporation (Amendment) Bill, 1960;
 - The Telegraph Laws (Amendment) Bill, 1960;
 - The British Statutes (Application to India) Repeal Bill, 1960, as passed by Rajya Sabha;
 - The Repealing and Amending Bill, 1960, as passed by Rajya Sabha.
 - The Marking of Heavy Packages (Amendment) Bill, 1960.
- (4) Discussion on the Report of the Commissioner for Linguistic Minorities for the period 1st August, 1958 to 31st July, 1959, on a motion to be